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F. No. 13-51/CESTAT/CPIO-ND/VPP/2018
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

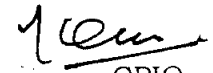
CPIO ID No. 13-51/2018

Sir,

1. In this RTI application the Appeal numbers mentioned as E/2706/98-NB & E/1911/98-NB are older than 20 years and are not covered under the RTI Act.
2. The Appeal Numbers are also incomplete.

In these circumstances it is not possible to provide the status of these appeals.

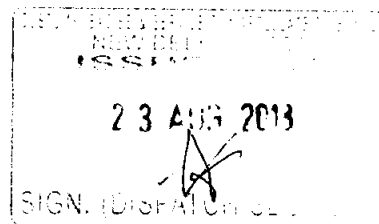
*— one IPO no. 156/528662 of Rs. 20/-
is also being returned as it is excess.*


CPIO
CESTAT New Delhi
Date: 09.08.2018

To:

Sh. Manohar Lal Ghai (Partner)
Bansiwala Irons & Steel Rolling Mills,
Adarsh Nagar, Ajmer (Rajasthan)

OK





BANSIWALA IRON & STEEL ROLLING MILLS

AN ISO 9001 : 2008 COMPANY

MANUFACTURERS OF : TMT BARS (8MM TO 32MM)
 EQUAL & UNEQUAL ANGLES (ALL SIZES)
 CHANNELS, WINDOW SECTIONS (F7D), SQUARES
 ROUNDS, TRIANGLES, FLATS ETC

WORKS & OFFICE :
 ADARSH NAGAR,
 AJMER -305008 (RAJ.)
 PH.: 0145-2441165, 2441578
 e-mail : brm@datainfosys.net

APPLICATION FORM

(UNDER RULE 6(I) OF THE RTI ACT 2005)

TO,
 THE ACCOUNTS OFFICER,
 CESTAT, 2 WEST BLOCK,
 R.K. PURAM
 NEW DELHI

sh. v.p. Pandey, CPD
[Signature]
 06/08/18

1. FULL NAME OF THE APPLICANT : MANOHAR LAL GHAI (PARTNER)
 BANSIWALA IRON & STEEL ROLLING MILLS
 2. ADDRESS : ADARSH NAGAR
 AJMER (RAJ.)

3. DETAILS OF INFORMATION
 Department / Name of the THE ACCOUNTS OFFICER, CESTAT
 Office from which the information is
 required
 Nature of information URGENT
 Period Seven Days
 Particulars of information

**Kindly provide me the status of following Appeals. If the decisions have been made.
 Kindly provide me the copy of the Final Order.**

- A. Appeal No:- E/2706/98 - NB
 B. Appeal No:- E/1911/98 - NB

4. Whether attached proof of payment of fees : Yes
 Application fees Rs. 20/-
 Details of postal order : 15G 528662, 15G 528661
 Fees for inspection of records : No
 Photocopy charges : YES
 5. Whether the applicant is related to BPL family : No
 If yes provide BPL number : NA
 Place : Ajmer
 Date : 03.08.2018
 Enclosed : IPO Rs. 20/- 15G 528662,
 15G 528661
 (For Photocopy Charges)

[Signature]
 Signature of applicant

(3)


F. No. 13-51/CESTAT/CPIO-ND/VPP/2018
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-51/2018

Sir,

Please refer to your RTI application No. NIL received in this office on 26/07/2018, along with IPO of Rs. 20/- (No. 40F 823804 & 823805) as fee of RTI in favour of PIO CESTAT Delhi which is not correct and it should be in favour Accounts Office, CESTAT Delhi.

Therefore, the postal orders of Rs. 20 is being returned to you for giving correct IPO accordingly as stated above, so, further necessary action may be taken on your RTI application, presently it is in defect for want of fee.


CPIO 27.7.18
CESTAT New Delhi
Date: 27.07.2018

Encl:
IPO No. 40F 823804 & 823805 dt. 24.07.2018

To:

Sh. Manohar Lal Ghai (Partner)
Bansiwala Irons & Steel Rolling Mills,
Adarsh Nagar, Ajmer (Rajasthan)







ID - 13-51/2018 (CESTAT)



BANSIWALA IRON & STEEL ROLLING MILLS

APPLICATION FORM

(UNDER RULE 6(I) OF THE RTI ACT 2005)

Rajasth
Speed Post AD

TO,
THE PUBLIC INFORMATION OFFICER,
CESTAT, 2 WEST BLOCK,
R.K. PURAM
NEW DELHI

1. FULL NAME OF THE APPLICANT : MANOHAR LAL GHAI (PARTNER)
BANSIWALA IRON & STEEL ROLLING MILLS
2. ADDRESS :
ADARSH NAGAR
AJMER (RAJ.)

3. DETAILS OF INFORMATION

Department / Name of the
Office from which the information is
required

THE PUBLIC INFORMATION OFFICER, CESTAT

Nature of information

URGENT

Period

Seven Days

Particulars of information

**Kindly provide me the status of following Appeals. If the decisions have been made.
Kindly provide me the copy of the Final Order. (PHOTOCOPY CHARGES (IPO ENCLOSE)**

A. Appeal No:- E/2706/98 - NB

B. Appeal No:- E/1911/98 - NB

4. Whether attached proof of payment of fees : Yes

Application fees Rs. 10/-

Details of postal order

: 40F823804, 40F823805

Fees for inspection of records

: No

Photocopy charges

: YES

5. Whether the applicant is related to BPL family : No

If yes provide BPL number

: NA

Place : Ajmer

Date : 24.07.2018

Enclosed : IPO Rs. 10/-

40F823804
40F823805 (FOR PHOTOCOPY CHARGES)

Manohar Lal Ghai

Signature of applicant